

NOTICE

This is to inform all concerned that a Lok Adalat is scheduled to be organized by Calcutta High Court Legal Services Committee on **Saturday, the 2nd July, 2022 at 10-30 a.m.** in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta by and amongst the parties thereto through ADR mechanism.

This is to inform all concerned further that references of cases received from the Learned Advocates for Insurance Companies / Claimants after 21.06.2022, will be enlisted in the National Lok Adalat, scheduled to be held on 13.08.2022.

By Order,

Sd./-

Secretary,
Calcutta High Court Legal Services Committee